

proval of certain schemes to attract investors;

(b) if so, the details thereof; and

(c) the decision taken by Government thereon?

**The Minister of Finance (Shri Sachindra Chaudhuri):** (a) to (c). Under its statute, as amended recently, the Unit Trust is competent to frame one or more unit schemes and it is not necessary for the Trust to obtain the approval of Government in this regard. The Trust is currently working out the details of certain additional facilities that could be offered to the investors.

#### Farakka Barrage

**2298. Shri Surendra Pal Singh:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether the Committee of Engineers, appointed by his Ministry to finalise the cost estimates for the Farakka Barrage has submitted its report; and

(b) if so, the main recommendations thereof?

**The Minister of State in the Ministry of Irrigation and Power (Dr. K. L. Rao):** (a) The report of the Committee is still awaited.

(b) Does not arise.

#### Regularisation of Unapproved Colonies in Delhi

**2299. Shri Lladhar Kotoki:**  
**Shri N. R. Laskar:**  
**Shri B. Barua:**  
**Shri Bade:**  
**Shri Hukam Chand**  
**Kachhavaia:**

Will the Minister of Works, Housing and Urban Development be pleased to state:

(a) whether over 100 members of the Delhi Pradesh Unapproved Colonies Confederation staged a *Dharana* before the residence of the Prime Minister on the 26th September, 1966;

(b) whether any assurances were given to the leaders of this Confederation on the 2nd September, 1966 that their demands will be fully considered and met with when they met the Prime Minister at her residence; and

(c) if the reply to part (b) above be in affirmative, the reasons for their squatting?

**The Minister of Works, Housing and Urban Development (Shri Mehr Chand Khanna):** (a) to (c). A number of people belonging to some unauthorised colonies in Delhi squatted before the Prime Minister's residence during September, 1966. On the 2nd September, 1966, the Prime Minister met some of them. She however gave no assurance of any kind to them.

#### Damage to Dhussi Dam by Floods

**2300. Shri Sivamurthi Swamy:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether the attention of Government has been drawn to a news published in the *'Nav Bharat Times'* of the 12th September, 1966 stating that Dhussi Dam has been damaged by the heavy floods in the river Ravi due to which twelve villages are in danger; and

(b) if so, the action taken by the Government to save the lives of the villagers?

**The Minister of State in the Ministry of Irrigation and Power (Dr. K. L. Rao):** (a) Yes.

(b) The State Government took immediate action to plug the breaches and also to rescue the marooned people.

#### Conference of Construction Experts

**2301. Shri Surendra Pal Singh:**  
**Shri Yashpal Singh:**  
**Shri Maheswar Naik:**  
**Shri D. D. Puri:**  
**Shri D. C. Sharma:**